GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2043 ANSWERED ON:02.12.2009 FOREST DEVELOPMENT IN MAHARASHTRA Chavan Shri Harischandra Deoram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government has received proposals from various State Governments including Maharashtra for forest development in these States;

(b) if so, the details thereof;

(c) the estimated expenditure likely to be incurred for the purpose; and

(d) the time by which these proposals are likely to be accorded sanction by the Union Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) Yes, Sir.

(b) The National Afforestation and Eco-development Board, Ministry of Environment and Forests is implementing the National Afforestation Programme aimed at regeneration of degraded forests and fringe areas, through a two tier institutional set-up of Forest Development Agencies (FDAs) at the district level and Joint Forest Management Committees at the village level. This year the Ministry has received 579 proposals from all the State Governments under the National Afforestation Programme out of which 270 have been accorded sanction. This includes 27 proposal received from Maharashtra State out of which 14 have been sanctioned.

(c) The budget allocation Rs. 345.62 crores for the current financial year under the National Afforestation Programme is likely to be incurred for this purpose.

(d) Funds are released to FDA projects on receipt of appropriate proposals alongwith satisfactory utilization of the funds released earlier and other requisite documents like progress reports, audit report etc. Further, the proposals will be accorded sanction subject to availability of funds under the scheme.